

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:676  
ANSWERED ON:16.08.2007  
EXCLUSION OF MEDICINES FROM CONTROLLED LIST  
Ahir Shri Hansraj Gangaram

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether the Union Government has excluded certain medicines from the declared controlled list to provide medicines at low rates;
- (b) if so, the details of medicines which were earlier included in said list but were subsequently excluded from it; and
- (c) the reasons for exclusion of such medicines from the list?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE)

(a) to (c): The Drugs (Prices Control) Order, 1995 (DPCO, 95) was promulgated on 6th January, 1995. 76 bulk drugs, as mentioned in the First Schedule of DPCO, 95, were kept under price control on the basis of criteria mentioned in "Modifications in Drug Policy, 1986," announced in September, 1994.

Subsequently a Committee was constituted under the Chairmanship of the then Secretary (C&PC) to look into various representations received by the Government in regard to inclusion of certain drugs including Mefenamic Acid and Amikacin Sulphate in the First Schedule of DPCO 1995. The Committee found that there was no monopoly situation in the case of both these bulk drugs on the basis of which these were included in the First Schedule of DPCO 1995. Based on the recommendation of this Committee both these bulk drugs were excluded from the DPCO, 95 vide S.O. 626(E) dated the 2nd September, 1997.